NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose Section		Name of the Parties M/s. / Mr.	
CP(CAA) No.24/ BB/ 2017	-	Await OL/ROC report	OL/ROC	Go Go Textiles Bangalore Pvt. Ltd.	

			SIGNATURE
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NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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ORDER

Counsel for Petitioner is present. Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await report from ROC-Karnataka, Bangalore. Already common reports from R.D has received. Await O.L report. List it on 17/01/2018.

Member (T)

Member (J)